

IN THE HIGH COURT OF ORISSA, CUTTACK

Institution of Applications for issue of Certified Copies.

Date : 20.02.2025									
SL No.	C.A.No.	Date of Application	Case No.	Name of the Applicant	C.C Type	Judge / Court Name	C.C Applied For	Dealing Section	Seat
1	14265/2025	20.02.2025	BLAPL-12847/2024	ASUTOSH TRIPATHY	C.O.		Order Dtd. 2025-02-18		(Seat No-)
2	14283/2025	20.02.2025	ABLAPL-726/2025	RR NAYAK	C.O.		Order Dtd. 2025-02-18		(Seat No-)
3	14285/2025	20.02.2025	ABLAPL-1120/2025	RAMESH CHANDRA MAHARANA	C.O.	COURT NO. 17	Order Dtd. 2025-02-18	BAIL-2	(Seat No-9)
4	14286/2025	20.02.2025	BLAPL-10091/2024	KSHITISH	C.O.	COURT NO. 17	Order Dtd. 2025-02-18		(Seat No-9)
5	14287/2025	20.02.2025	BLAPL-567/2025	S BARIK	C.O.	COURT NO. 17	Order Dtd. 2025-02-18	BAIL-1	(Seat No-15)
6	14288/2025	20.02.2025	BLAPL-1161/2025	RK MALLICK	C.O.	COURT NO. 17	Order Dtd. 2025-02-18	BAIL-1	(Seat No-1)
7	14289/2025	20.02.2025	BLAPL-1184/2025	RK MALLICK	C.O.	COURT NO. 17	Order Dtd. 2025-02-18	BAIL-2	(Seat No-9)
8	14290/2025	20.02.2025	BLAPL-553/2025	PK JENA	C.O.	COURT NO. 17	Order Dtd. 2025-02-18		(Seat No-9)
9	14291/2025	20.02.2025	BLAPL-1169/2025	JR SAHOO	C.O.	COURT NO. 17	Order Dtd. 2025-02-18	BAIL-1	(Seat No-1)
10	14292/2025	20.02.2025	ABLAPL-1639/2025	GR PATRA	C.O.	COURT NO. 17	Order Dtd. 2025-02-18	BAIL-1	(Seat No-15)

11	14294/2025	20.02.2025	ABLAPL-689/2025	PK MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2025-02-18		(Se at No-15)
12	14296/2025	20.02.2025	ABLAPL-970/2025	PK MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2025-02-18		(Se at No-15)
13	14297/2025	20.02.2025	ABLAPL-1239/2025	AJAYA KUMAR PRADHAN	C.O.	COURT NO. 17	Order Dtd. 2025-02-18		(Se at No-15)
14	14298/2025	20.02.2025	ABLAPL-1288/2025	G SAHOO	C.O.	COURT NO. 17	Order Dtd. 2025-02-18		(Se at No-15)
15	14299/2025	20.02.2025	ABLAPL-1299/2025	G SAHOO	C.O.	COURT NO. 17	Order Dtd. 2025-02-18		(Se at No-15)
16	14300/2025	20.02.2025	ABLAPL-1455/2025	M NAYAK	C.O.	COURT NO. 17	Order Dtd. 2025-02-18		(Se at No-15)
17	14301/2025	20.02.2025	ABLAPL-1636/2025	BB MALLICK	C.O.	COURT NO. 17	Order Dtd. 2025-02-18	BAIL-1	(Se at No-15)
18	14302/2025	20.02.2025	ABLAPL-1640/2025	MS HASAN	C.O.	COURT NO. 17	Order Dtd. 2025-02-18	BAIL-1	(Se at No-1)
19	14303/2025	20.02.2025	ABLAPL-1641/2025	LAXMINARAYAN SAHOO	C.O.	COURT NO. 17	Order Dtd. 2025-02-18	BAIL-2	(Se at No-9)
20	14304/2025	20.02.2025	ABLAPL-1648/2025	J KAMILA	C.O.	COURT NO. 17	Order Dtd. 2025-02-18	BAIL-2	(Se at No-11)
21	14305/2025	20.02.2025	ABLAPL-14899/2024	ASHOK KUMAR ROUT	C.O.	COURT NO. 17	Order Dtd. 2025-02-18	BAIL-1	(Se at No-1)
22	14306/2025	20.02.2025	ABLAPL-14913/2024	SK MOHARANA	C.O.	COURT NO. 17	Order Dtd. 2025-02-18	BAIL-1	(Se at No-1)
23	14307/2025	20.02.2025	ABLAPL-14934/2024	PK SINGH	C.O.	COURT NO. 17	Order Dtd. 2025-02-18		(Se at No-

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24	14309/2025	20.02.2025	ABLAPL-1637/2025	BIBHUTI RANJAN MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2025-04-15	BAIL-1	(Se at No-15)
25	14310/2025	20.02.2025	WP (C) - 4400/2025	PRAMOD KUMAR ROUT	C.O.	COURT NO. 17	Order Dtd. 2025-02-18		(Se at No-15)
26	14311/2025	20.02.2025	ABLAPL-14107/2024	BALARAM SINGH	C.O.	COURT NO. 17	Order Dtd. 2025-02-18		(Se at No-15)
27	14312/2025	20.02.2025	CRLMC-4491/2024	S S PATTANAIAK	C.O.	COURT NO. 15	Order Dtd. 2025-04-22		(Se at No-15)
28	14313/2025	20.02.2025	WP (C) - 3044/2025	A K BEHERA	C.O.	COURT NO. 15	Order Dtd. 2025-02-10	WRIT BRANCH -4	(Se at No-27)
29	14314/2025	20.02.2025	ABLAPL-1610/2025	S SAMAL	C.O.	COURT NO. 17	Order Dtd. 2025-02-19	BAIL-2	(Se at No-7)
30	14315/2025	20.02.2025	ABLAPL-14535/2024	RK BARIK	C.O.	COURT NO. 17	Order Dtd. 2025-02-17		(Se at No-7)
31	14316/2025	20.02.2025	WP (C) - 16091/2017	A K BEHERA	C.O.	COURT NO. 17	Order Dtd. 2025-02-19	WRIT BRANCH -4	(Se at No-17)
32	14317/2025	20.02.2025	WP (C) - 16539/2024	D BARIK	C.O.	COURT NO. 6	Order Dtd. 5000-01-01	WRIT BRANCH -7	(Se at No-18)
33	14318/2025	20.02.2025	ABLAPL-1624/2025	HK MALLICK	C.O.	COURT NO. 6	Order Dtd. 2025-02-18		(Se at No-18)
34	14319/2025	20.02.2025	BLAPL-210/2025	SANJIB KUMAR BHANJADEO	C.O.	COURT NO. 6	Order Dtd. 2025-01-10	BAIL-1	(Se at No-14)
35	14320/2025	20.02.2025	ABLAPL-1584/2025	A PATI	C.O.	COURT NO. 17	Order Dtd. 2025-02-18	BAIL-2	(Se at No-7)
36	14321/2025	20.02.2025	WP (C) - 21951/2	M DAS	C.O.	COURT NO. 17	Order Dtd. 2024-09-27		(Se at

			024						No-7)
37	14322/2025	20.02.2025	ABLAPL-1252/2025	RK BARIK	C.O.	COURT NO. 17	Order Dtd. 2025-02-18	BAIL-1	(Se at No-6)
38	14323/2025	20.02.2025	ABLAPL-14912/2024	RK BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-18		(Se at No-6)
39	14324/2025	20.02.2025	ABLAPL-14967/2024	RK BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-18		(Se at No-6)
40	14325/2025	20.02.2025	ABLAPL-14866/2024	S MISHRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-18	BAIL-2	(Se at No-8)
41	14326/2025	20.02.2025	ABLAPL-14848/2024	MD BISWAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-18		(Se at No-8)
42	14327/2025	20.02.2025	ABLAPL-13292/2024	BK GOCHHAYAT	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-18		(Se at No-8)
43	14328/2025	20.02.2025	ABLAPL-1645/2025	PK MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-18	BAIL-2	(Se at No-8)
44	14364/2025	20.02.2025	ARBA-3/2023	S R BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-14	M.J.C.	(Se at No-1)
45	14365/2025	20.02.2025	ARBA-3/2023	D P DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-14	M.J.C.	(Se at No-1)
46	14366/2025	20.02.2025	ARBA-4/2023	S R BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-14	M.J.C.	(Se at No-1)
47	14367/2025	20.02.2025	ARBA-4/2023	D P DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-14	M.J.C.	(Se at No-1)
48	14368/2025	20.02.2025	ARBA-5/2023	S R BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-14	M.J.C.	(Se at No-1)
49	14369/2025	20.02.2025	ARBA-	D P DASH	C.O.	COURT	Order Dtd. 2025-	M.J.C.	(Se

	025	25	5/2023			NO. 2 OLD	02-14		at No- 1)
50	14370/2 025	20.02.20 25	ARBA- 37/2022	SURESH CHANDRA DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2025- 02-14	M.J.C.	(Se at No- 1)
51	14371/2 025	20.02.20 25	ARBA- 37/2022	D P DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2025- 02-14	M.J.C.	(Se at No- 1)
52	14372/2 025	20.02.20 25	WP (C) - 15349/2 024	A K SWAIN	C.O.	COURT NO. 20	Order Dtd. 2025- 03-03	WRIT BRANCH -1	(Se at No- 3)
53	14373/2 025	20.02.20 25	WP (C) - 15349/2 024	A K SWAIN	C.O.	COURT NO. 20	Order Dtd. 2025- 03-03	WRIT BRANCH -1	(Se at No- 3)
54	14374/2 025	20.02.20 25	WP (C) - 7495/20 24	S BARDHAN	C.O.	COURT NO. 20	Order Dtd. 2025- 02-18	WRIT BRANCH -8	(Se at No- 41)
55	14375/2 025	20.02.20 25	WP (C) - 5671/20 24	C R NAYAK	C.O.	COURT NO. 20	Order Dtd. 2025- 02-13	WRIT BRANCH -3	(Se at No- 12)
56	14376/2 025	20.02.20 25	ARBA- 10/2024	M R PADHI	C.O.	COURT NO. 20	Order Dtd. 2025- 02-14	M.J.C.	(Se at No- 1)
57	14377/2 025	20.02.20 25	ARBA- 10/2024	A SAHOO	C.O.	COURT NO. 20	Order Dtd. 2025- 02-14	M.J.C.	(Se at No- 1)
58	14378/2 025	20.02.20 25	CONTC- 4920/20 24	M R SAHOO	C.O.	COURT NO. 20	Order Dtd. 2025- 02-06		(Se at No- 1)
59	14379/2 025	20.02.20 25	CRLMP- 1513/20 24	P. K. DAS	C.O.	COURT NO. 17	Order Dtd. 2025- 03-04		(Se at No- 1)
60	14380/2 025	20.02.20 25	WP (C) - 18955/2 014	S.K.MEHER ULLA	C.O.	COURT NO. 17	Order Dtd. 2025- 02-19	WRIT BRANCH -4	(Se at No- 27)
61	14381/2 025	20.02.20 25	CMP- 131/202 5	K. C. PANDA	C.O.	COURT NO. 10	Order Dtd. 2025- 03-25		(Se at No- 27)

62	14382/2025	20.02.2025	WP (C) - 6769/2018	MANASI DAS	C.O.	COURT NO. 10	Order Dtd. 2025-02-19	WRIT BRANCH -3	(Se at No-28)
63	14383/2025	20.02.2025	CMP-129/2025	K. C. PANDA	C.O.	COURT NO. 10	Order Dtd. 2025-03-25		(Se at No-28)
64	14384/2025	20.02.2025	WP (C) - 4873/2025	ABINASH PATJOSHI	C.O.	COURT NO. 10	Order Dtd. 2025-02-19		(Se at No-28)
65	14385/2025	20.02.2025	CMP-139/2025	P. K. DAS	C.O.	COURT NO. 10	Order Dtd. 2025-02-18		(Se at No-28)
66	14386/2025	20.02.2025	WP (C) - 4812/2025	BALARAM SINGH	C.O.	COURT NO. 10	Order Dtd. 2025-02-19		(Se at No-28)
67	14387/2025	20.02.2025	WP (C) - 4749/2025	M. MOHANTY	C.O.	COURT NO. 10	Order Dtd. 2025-02-18	WRIT BRANCH -1	(Se at No-3)
68	14388/2025	20.02.2025	CRLMC-3913/2024	TUKUNA KUMAR MISHRA	C.O.	COURT NO. 10	Order Dtd. 2025-02-18		(Se at No-3)
69	14389/2025	20.02.2025	WP (C) - 4719/2025	M. MOHANTY	C.O.	COURT NO. 10	Order Dtd. 2025-02-18	WRIT BRANCH -8	(Se at No-40)
70	14390/2025	20.02.2025	WP (C) - 4977/2025	B. K. PATI	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-17	WRIT BRANCH -3	(Se at No-33)
71	14391/2025	20.02.2025	WP (C) - 4917/2025	B. K. PATI	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-17		(Se at No-33)
72	14392/2025	20.02.2025	WP (C) - 4783/2025	K C PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-19	WRIT BRANCH (DIVISION BENCH-1)	(Se at No-101)
73	14393/2025	20.02.2025	WP (C) - 4919/2025	D. K. JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-18	WRIT BRANCH (DIVISION BENCH-1)	(Se at No-101)

74	14394/2025	20.02.2025	WP (C) - 4776/2025	K C PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-19	WRIT BRANCH (DIVISION BENCH-2)	(Se at No-109)
75	14395/2025	20.02.2025	WP (C) - 4603/2025	P. K. LENKA	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31		(Se at No-109)
76	14396/2025	20.02.2025	WP (C) - 4068/2024	ASHUTOSH MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-19	WRIT BRANCH -2	(Se at No-9)
77	14397/2025	20.02.2025	WP (C) - 4707/2025	R. C. MUDULI	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31		(Se at No-9)
78	14398/2025	20.02.2025	WP (C) - 3661/2025	B DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-18	WRIT BRANCH (DIVISION BENCH-2)	(Se at No-114)
79	14399/2025	20.02.2025	WP (C) - 4583/2025	A. BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	WRIT BRANCH -7	(Se at No-48)
80	14400/2025	20.02.2025	WP (C) - 3037/2025	ASHUTOSH MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-19		(Se at No-48)
81	14401/2025	20.02.2025	WP (C) - 2713/2025	M BARAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-19	WRIT BRANCH -8	(Se at No-29)
82	14402/2025	20.02.2025	ARBA-6/2024	A SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-14	M.J.C.	(Se at No-1)
83	14403/2025	20.02.2025	WP (C) - 2458/2025	ASHUTOSH MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-19	WRIT BRANCH -8	(Se at No-29)
84	14404/2025	20.02.2025	WP (C) - 26975/2024	P. L. MISHRA	C.O.	COURT NO. 10	Order Dtd. 2025-02-18		(Se at No-29)
85	14405/2025	20.02.2025	WP (C) - 4534/2025	M. R. PADHI	C.O.	COURT NO. 10	Order Dtd. 2025-02-17	WRIT BRANCH -7	(Se at No-)

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86	14406/2025	20.02.2025	CMP-108/2025	HRUDANAND A MOHAPATRA	C.O.	COURT NO. 10	Order Dtd. 2025-02-18		(Se at No-48)
87	14407/2025	20.02.2025	WP (C) - 2297/2025	G D MALLICK	C.O.	COURT NO. 10	Order Dtd. 2025-02-19	WRIT BRANCH -6	(Se at No-25)
88	14408/2025	20.02.2025	ABLAPL-15020/2024	SARAT KUMAR PRADHAN	C.O.	COURT NO. 10	Order Dtd. 2025-02-18		(Se at No-25)
89	14409/2025	20.02.2025	ABLAPL-14962/2024	SANJIB KUMAR BHANJADEO	C.O.	COURT NO. 10	Order Dtd. 2025-02-18	BAIL-1	(Se at No-6)
90	14410/2025	20.02.2025	WP (C) - 1550/2025	B DAS	C.O.	COURT NO. 10	Order Dtd. 2025-02-19	WRIT BRANCH -1	(Se at No-2)
91	14411/2025	20.02.2025	ABLAPL-14974/2024	SANJIB KUMAR BHANJADEO	C.O.	COURT NO. 10	Order Dtd. 2025-02-18		(Se at No-2)
92	14412/2025	20.02.2025	WP (C) - 1257/2025	BRAJA MOHAN SARANGI	C.O.	COURT NO. 10	Order Dtd. 2025-02-19		(Se at No-2)
93	14413/2025	20.02.2025	WP (C) - 4527/2025	R. C. MUDULI	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	WRIT BRANCH -7	(Se at No-48)
94	14414/2025	20.02.2025	WP (C) - 28004/2024	L. D. PANDA	C.O.	COURT NO. 6	Order Dtd. 9999-12-31		(Se at No-48)
95	14415/2025	20.02.2025	WP (C) - 1182/2025	RANJAN KUMAR BEHERA	C.O.	COURT NO. 6	Order Dtd. 2025-02-19	WRIT BRANCH -5	(Se at No-20)
96	14416/2025	20.02.2025	WP (C) - 27971/2024	L. D. PANDA	C.O.	COURT NO. 6	Order Dtd. 9999-12-31		(Se at No-20)
97	14417/2025	20.02.2025	WP (C) - 4931/2025	L. D. PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	WRIT BRANCH -4	(Se at No-37)
98	14418/2025	20.02.2025	WP (C) - 874/2025	RK SAHU	C.O.	COURT NO. 2	Order Dtd. 2025-02-19	WRIT BRANCH	(Se at

			5			OLD		-2	No-45)
99	14419/2025	20.02.2025	WP (C) - 650/2025	S K PRADHAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-19	WRIT BRANCH -2	(Se at No-45)
100	14420/2025	20.02.2025	WP (C) - 236/2025	LAXMINARAYAN RAYATSINGH	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-19	WRIT BRANCH (DIVISION BENCH-2)	(Se at No-113)
101	14421/2025	20.02.2025	ABLAPL-14983/2024	SRINIBASH MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-18	BAIL-1	(Se at No-1)
102	14422/2025	20.02.2025	WP (C) - 4928/2025	L. D. PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	WRIT BRANCH (DIVISION BENCH-1)	(Se at No-103)
103	14423/2025	20.02.2025	ABLAPL-1330/2025	DINESH KUMAR DALAI	C.O.	COURT NO. 17	Order Dtd. 2025-02-18		(Se at No-103)
104	14424/2025	20.02.2025	ABLAPL-1631/2025	A. K. SRICHANDAN	C.O.	COURT NO. 17	Order Dtd. 2025-02-18		(Se at No-103)
105	14425/2025	20.02.2025	ABLAPL-14910/2024	SARAT DASH	C.O.	COURT NO. 17	Order Dtd. 2025-02-18		(Se at No-103)
106	14426/2025	20.02.2025	WP (C) - 4705/2025	A. K. PANDA	C.O.	COURT NO. 17	Order Dtd. 2025-02-17	WRIT BRANCH -1	(Se at No-3)
107	14427/2025	20.02.2025	ABLAPL-14917/2024	SIBA PRASAD SAHOO	C.O.	COURT NO. 17	Order Dtd. 2025-02-18		(Se at No-3)
108	14428/2025	20.02.2025	WP (C) - 4704/2025	A. K. PANDA	C.O.	COURT NO. 17	Order Dtd. 2025-02-17	WRIT BRANCH -3	(Se at No-33)
109	14429/2025	20.02.2025	WP (C) - 4682/2025	A. K. PANDA	C.O.	COURT NO. 17	Order Dtd. 2025-02-17	WRIT BRANCH -5	(Se at No-

									21)
110	14430/2025	20.02.2025	WP (C) - 4548/2025	A. K. PANDA	C.O.	COURT NO. 17	Order Dtd. 2025-02-17		(Se at No-21)
111	14431/2025	20.02.2025	BLAPL-951/2025	H. K. PATRA	C.O.	COURT NO. 17	Order Dtd. 2025-02-18	BAIL-2	(Se at No-16)
112	14432/2025	20.02.2025	WP (C) - 4547/2025	A. K. PANDA	C.O.	COURT NO. 17	Order Dtd. 2025-02-17		(Se at No-16)
113	14433/2025	20.02.2025	BLAPL-759/2025	H. K. PATRA	C.O.	COURT NO. 17	Order Dtd. 2025-02-18		(Se at No-16)
114	14434/2025	20.02.2025	WP (C) - 4544/2025	A. K. PANDA	C.O.	COURT NO. 17	Order Dtd. 2025-02-17	WRIT BRANCH-2	(Se at No-9)
115	14435/2025	20.02.2025	WP (C) - 4532/2025	A. K. PANDA	C.O.	COURT NO. 17	Order Dtd. 2025-02-17	WRIT BRANCH-7	(Se at No-48)
116	14436/2025	20.02.2025	ABLAPL-1620/2025	A. MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2025-04-10	BAIL-1	(Se at No-13)
117	14437/2025	20.02.2025	ABLAPL-15032/2024	JADUNATH PRADHAN	C.O.	COURT NO. 17	Order Dtd. 2025-02-18		(Se at No-13)
118	14438/2025	20.02.2025	WP (C) - 4530/2025	A. K. PANDA	C.O.	COURT NO. 17	Order Dtd. 2025-02-17		(Se at No-13)
119	14439/2025	20.02.2025	BLAPL-12707/2023	B K DAS	C.O.	COURT NO. 17	Order Dtd. 2025-02-18	BAIL-2	(Se at No-10)
120	14440/2025	20.02.2025	ABLAPL-14945/2024	M. K. MALLICK	C.O.	COURT NO. 17	Order Dtd. 2025-02-18	BAIL-1	(Se at No-2)
121	14441/2025	20.02.2025	WP (C) - 4289/2025	H. JENA	C.O.	COURT NO. 6	Order Dtd. 2025-02-24		(Se at No-2)
122	14442/2025	20.02.2025	WP (C) - 4130/2025	J. P. KAR	C.O.	COURT NO. 6	Order Dtd. 2025-02-18	WRIT BRANCH	(Se at

			25					-2	No-7)
123	14443/2025	20.02.2025	ABLAPL-1626/2025	A. MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2025-02-18		(Se at No-7)
124	14444/2025	20.02.2025	WP (C) - 27911/2024	L. D. PANDA	C.O.	COURT NO. 6	Order Dtd. 9999-12-31		(Se at No-7)
125	14445/2025	20.02.2025	ABLAPL-1643/2025	DILLIP KUMAR MALLICK	C.O.	COURT NO. 6	Order Dtd. 2025-02-18	BAIL-1	(Se at No-15)
126	14446/2025	20.02.2025	WP (C) - 28239/2024	L. D. PANDA	C.O.	COURT NO. 6	Order Dtd. 9999-12-31		(Se at No-15)
127	14447/2025	20.02.2025	ABLAPL-1624/2025	ASHOK KUMAR BEHERA	C.O.	COURT NO. 6	Order Dtd. 2025-02-18		(Se at No-15)
128	14448/2025	20.02.2025	BLAPL-10957/2024	S. K. LENKA	C.O.	COURT NO. 6	Order Dtd. 2025-02-18	BAIL-2	(Se at No-16)
129	14449/2025	20.02.2025	WP (C) - 32979/2024	S. K. MOHARANA	C.O.	COURT NO. 6	Order Dtd. 2025-03-21	WRIT BRANCH (DIVISION BENCH-2)	(Se at No-112)
130	14450/2025	20.02.2025	CMP-185/2025	A. MOHANTY	C.O.	COURT NO. 6	Order Dtd. 2025-02-18		(Se at No-112)
131	14451/2025	20.02.2025	WP (C) - 32848/2024	P. K. DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	WRIT BRANCH -2	(Se at No-6)
132	14452/2025	20.02.2025	CRLREV-735/2024	SANJIB KUMAR BHANJADEO	C.O.	COURT NO. 6	Order Dtd. 2025-02-13		(Se at No-6)
133	14454/2025	20.02.2025	WP (C) - 32694/2024	D. K. NAIK	C.O.	COURT NO. 6	Order Dtd. 2025-02-18	WRIT BRANCH -2	(Se at No-6)
134	14455/2025	20.02.2025	WP (C) - 26757/2024	P. K. MOHANTY	C.O.	COURT NO. 6	Order Dtd. 2025-02-18		(Se at

			024						No-6)
135	14456/2025	20.02.2025	BLAPL-1167/2025	PK MOHANTY	C.O.	COURT NO. 6	Order Dtd. 2025-02-18		(Se at No-6)
136	14457/2025	20.02.2025	WP (C) - 4588/2025	H. K. MOHANTA	C.O.	COURT NO. 6	Order Dtd. 2025-02-17	WRIT BRANCH (DIVISION BENCH-3)	(Se at No-123)
137	14458/2025	20.02.2025	BLAPL-1173/2025	B DAS	C.O.	COURT NO. 6	Order Dtd. 2025-02-18		(Se at No-123)
138	14459/2025	20.02.2025	WP (C) - 4454/2025	N. MALLICK	C.O.	COURT NO. 6	Order Dtd. 2025-02-18		(Se at No-123)
139	14460/2025	20.02.2025	BLAPL-1204/2025	SK SAMAL	C.O.	COURT NO. 6	Order Dtd. 2025-02-19	BAIL-1	(Se at No-14)
140	14461/2025	20.02.2025	WP (C) - 4405/2025	M. R. ROUTRAY	C.O.	COURT NO. 6	Order Dtd. 2025-02-18	WRIT BRANCH -5	(Se at No-21)
141	14462/2025	20.02.2025	BLAPL-1196/2025	PK PANI	C.O.	COURT NO. 6	Order Dtd. 2025-02-19		(Se at No-21)
142	14463/2025	20.02.2025	BLAPL-1203/2025	G SAHOO	C.O.	COURT NO. 6	Order Dtd. 2025-02-19		(Se at No-21)
143	14464/2025	20.02.2025	WP (C) - 4462/2025	K. C. NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	WRIT BRANCH -8	(Se at No-41)
144	14465/2025	20.02.2025	BLAPL-1208/2025	S BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-19		(Se at No-41)
145	14466/2025	20.02.2025	WP (C) - 1221/2025	P. K. SAHOO	C.O.	COURT NO. 2	Order Dtd. 9999-12-31	WRIT BRANCH -5	(Se at No-20)
14	14467/2	20.02.20	BLAPL-	N SAHOO	C.O.	COURT	Order Dtd. 2025-		(Se

6	025	25	12095/2024			NO. 2	02-18		at No-20)
147	14468/2025	20.02.2025	WP (C) - 4632/2025	R. K. MOHABHOI	C.O.	COURT NO. 2	Order Dtd. 2025-02-17	WRIT BRANCH (DIVISION BENCH-3)	(Se at No-123)
148	14469/2025	20.02.2025	RSA-373/2024	BIKRAM BEHERA	C.O.	COURT NO. 12	Order Dtd. 2025-02-17		(Se at No-123)
149	14473/2025	20.02.2025	WP (C) - 3563/2024	D P DASH	C.O.	COURT NO. 12	Order Dtd. 2025-02-10	WRIT BRANCH -5	(Se at No-20)
150	14486/2025	20.02.2025	CRLMC-3717/2022	P K MOHANTY	C.O.	COURT NO. 10	Order Dtd. 2025-04-09	CRIMINAL MISC	(Se at No-3)
151	14487/2025	20.02.2025	CRLLP-44/2012	D NAYAK	C.O.	COURT NO. 10	Order Dtd. 2025-02-19	BAIL-2	(Se at No-12)
152	14488/2025	20.02.2025	WA-2348/2024	R K MOHAPATRA	C.O.	COURT NO. 10	Order Dtd. 2025-02-18	WRIT APPEAL	(Se at No-1)
153	14489/2025	20.02.2025	WA-2348/2024	R K BARIK	C.O.	COURT NO. 10	Order Dtd. 2025-02-18	WRIT APPEAL	(Se at No-1)
154	14490/2025	20.02.2025	WA-2348/2024	N C SINHA	C.O.	COURT NO. 10	Order Dtd. 2025-02-18	WRIT APPEAL	(Se at No-1)
155	14491/2025	20.02.2025	WA-2348/2024	P K MOHANTY	C.O.	COURT NO. 10	Order Dtd. 2025-02-18	WRIT APPEAL	(Se at No-1)
156	14492/2025	20.02.2025	WP (C) - 4019/2025	SHARMISTHA SAMAL	C.O.	COURT NO. 10	Order Dtd. 2025-02-18	WRIT BRANCH -4	(Se at No-17)
157	14493/2025	20.02.2025	WP (C) - 3704/2025	C RANA	C.O.	COURT NO. 25	Order Dtd. 9999-12-31	WRIT BRANCH -2	(Se at No-7)
15	14494/2	20.02.20	CONTC-	A K	C.O.	COURT	Order Dtd. 2025-		(Se

8	025	25	5775/20 24	BEHERA		NO. 25	02-19		at No- 7)
15 9	14496/2 025	20.02.20 25	CONTC- 7733/20 24	M/S RAMESH CHANDRA MISHRA	C.O.	COURT NO. 25	Order Dtd. 2025- 02-19		(Se at No- 7)
16 0	14497/2 025	20.02.20 25	CONTC- 7732/20 24	M/S RAMESH CHANDRA MISHRA	C.O.	COURT NO. 25	Order Dtd. 2025- 02-19		(Se at No- 7)
16 1	14498/2 025	20.02.20 25	CONTC- 6979/20 24	A K BEHERA	C.O.	COURT NO. 25	Order Dtd. 2025- 02-19		(Se at No- 7)
16 2	14499/2 025	20.02.20 25	CONTC- 6360/20 24	J LENKA	C.O.	COURT NO. 25	Order Dtd. 2025- 02-19		(Se at No- 7)
16 3	14500/2 025	20.02.20 25	CONTC- 6215/20 24	S K BISWAL	C.O.	COURT NO. 25	Order Dtd. 2025- 02-19		(Se at No- 7)
16 4	14501/2 025	20.02.20 25	MATA- 173/202 3	B BEHERA	C.O.	COURT NO. 22	Order Dtd. 2025- 02-19	FIRST APPEAL	(Se at No- 4)
16 5	14502/2 025	20.02.20 25	CONTC- 6871/20 24	S K RATH	C.O.	COURT NO. 22	Order Dtd. 2025- 02-19		(Se at No- 4)
16 6	14503/2 025	20.02.20 25	MATA- 449/202 3	S BARIK	C.O.	COURT NO. 22	Order Dtd. 2025- 02-19	FIRST APPEAL	(Se at No- 4)
16 7	14504/2 025	20.02.20 25	CONTC- 6358/20 24	S K RATH	C.O.	COURT NO. 22	Order Dtd. 2025- 02-19		(Se at No- 4)
16 8	14505/2 025	20.02.20 25	MATA- 44/2021	UP BAG	C.O.	COURT NO. 22	Order Dtd. 2025- 02-19	FIRST APPEAL	(Se at No- 1)
16 9	14506/2 025	20.02.20 25	WP (C) - 10975/2 019	JC BARAL	C.O.	COURT NO. 22	Order Dtd. 2025- 02-19	WRIT BRANCH (DIVIS ION BENCH- 1)	(Se at No- 106)
17 0	14507/2 025	20.02.20 25	CONTC- 5794/20	M/S PURUSOTTA	C.O.	COURT NO. 22	Order Dtd. 2025- 02-19		(Se at

			24	M CHULI					No-106)
171	14508/2025	20.02.2025	WP (C) - 41914/2021	A DAS	C.O.	COURT NO. 22	Order Dtd. 2025-02-19	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-115)
172	14509/2025	20.02.2025	CONTC-6567/2024	S K SAHOO	C.O.	COURT NO. 22	Order Dtd. 2025-02-17		(Seat No-115)
173	14510/2025	20.02.2025	WP (C) - 40985/2023	PK MISHRA	C.O.	COURT NO. 22	Order Dtd. 2025-02-18	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-116)
174	14511/2025	20.02.2025	CONTC-4739/2024	P K JENA	C.O.	COURT NO. 22	Order Dtd. 2025-02-19	CONTEMPT	(Seat No-3)
175	14512/2025	20.02.2025	CONTC-5501/2024	P K JENA	C.O.	COURT NO. 22	Order Dtd. 2025-02-19	CONTEMPT	(Seat No-6)
176	14513/2025	20.02.2025	CRLLP-128/2016	MK PANI	C.O.	COURT NO. 22	Order Dtd. 2025-02-18	BAIL-2	(Seat No-8)
177	14514/2025	20.02.2025	MACA-569/2024	M/S. P.C.CHHIN CHANI, P.C.PATRA, M/S.BHAWANI SANKAR PANIGRAHI, J.K.SAHOO	C.O.	COURT NO. 22	Order Dtd. 2025-02-19	MISC. APPEAL SEC.	(Seat No-1)
178	14516/2025	20.02.2025	MACA-569/2024	P K LENKA	C.O.	COURT NO. 22	Order Dtd. 2025-02-19	MISC. APPEAL SEC.	(Seat No-1)
179	14517/2025	20.02.2025	MACA-391/2023	J J PARIDA	C.O.	COURT NO. 22	Order Dtd. 2025-02-13	MISC. APPEAL SEC.	(Seat No-4)
180	14518/2025	20.02.2025	MACA-11/2025	S R OJHA	C.O.	COURT NO. 3	Order Dtd. 2025-02-14		(Seat

									No-4)
18 1	14519/2 025	20.02.20 25	WP (C) - 4411/20 25	P K LENKA	C.O.	COURT NO. 3	Order Dtd. 2025- 02-19		(Se at No- 4)
18 2	14520/2 025	20.02.20 25	WP (C) - 4943/20 25	P L MISHRA	C.O.	COURT NO. 3	Order Dtd. 2025- 02-19	WRIT BRANCH (DIVIS ION BENCH- 2)	(Se at No- 116)
18 3	14521/2 025	20.02.20 25	WP (C) - 4937/20 25	P L MISHRA	C.O.	COURT NO. 3	Order Dtd. 2025- 02-19	WRIT BRANCH -3	(Se at No- 33)
18 4	14522/2 025	20.02.20 25	WP (C) - 981/202 1	GOPINATH SETHI	C.O.	COURT NO. 25	Order Dtd. 2024- 12-11	WRIT BRANCH -1	(Se at No- 1)
18 5	14523/2 025	20.02.20 25	WP (C) - 4202/20 25	T SWAIN	C.O.	COURT NO. 25	Order Dtd. 2025- 02-19	WRIT BRANCH -6	(Se at No- 16)
18 6	14524/2 025	20.02.20 25	WP (C) - 4976/20 25	KISTISH	C.O.	COURT NO. 25	Order Dtd. 2025- 02-19	WRIT BRANCH (DIVIS ION BENCH- 1)	(Se at No- 103)
18 7	14525/2 025	20.02.20 25	WP (C) - 4643/20 25	P K LENKA	C.O.	COURT NO. 25	Order Dtd. 2025- 02-19	WRIT BRANCH (DIVIS ION BENCH- 1)	(Se at No- 102)
18 8	14526/2 025	20.02.20 25	TRP (C) - 238/202 3	R K SAHU	C.O.	COURT NO. 25	Order Dtd. 2025- 02-19	M.J.C.	(Se at No- 6)
18 9	14527/2 025	20.02.20 25	WP (C) - 7443/20 23	S K PARIDA	C.O.	COURT NO. 25	Order Dtd. 2025- 02-18	WRIT BRANCH -1	(Se at No- 3)
19 0	14528/2 025	20.02.20 25	WP (C) - 4919/20 23	S K PAL	C.O.	COURT NO. 25	Order Dtd. 2025- 02-18	WRIT BRANCH -5	(Se at No- 22)
19 1	14529/2 025	20.02.20 25	WP (C) - 752/202 5	S K BEHERA	C.O.	COURT NO. 25	Order Dtd. 2025- 02-19	WRIT BRANCH -2	(Se at No- 45)

19 2	14530/2 025	20.02.20 25	WP (C) - 21263/2 024	PARTHA SARATHI DAS	C.O.	COURT NO. 25	Order Dtd. 2025- 02-19		(Se at No- 45)
19 3	14531/2 025	20.02.20 25	WP (C) - 1426/20 25	U CHHOTRAY	C.O.	COURT NO. 25	Order Dtd. 9999- 12-31	WRIT BRANCH -7	(Se at No- 10)
19 4	14532/2 025	20.02.20 25	ABLAPL- 14886/2 024	SUBRAT KUMAR DAS	C.O.	COURT NO. 25	Order Dtd. 2025- 02-18		(Se at No- 10)
19 5	14533/2 025	20.02.20 25	ABLAPL- 15003/2 024	SUBRAT KUMAR DAS	C.O.	COURT NO. 25	Order Dtd. 2025- 02-18		(Se at No- 10)
19 6	14534/2 025	20.02.20 25	WP (C) - 4351/20 25	S DAS	C.O.	COURT NO. 25			(Se at No- 10)
19 7	14535/2 025	20.02.20 25	ABLAPL- 14968/2 024	BALARAM SINGH	C.O.	COURT NO. 25	Order Dtd. 2025- 02-18		(Se at No- 10)
19 8	14536/2 025	20.02.20 25	ABLAPL- 1611/20 25	BALARAM SINGH	C.O.	COURT NO. 25	Order Dtd. 2025- 02-18		(Se at No- 10)
19 9	14537/2 025	20.02.20 25	WP (C) - 4637/20 25	B.K. SWAIN	C.O.	COURT NO. 25	Order Dtd. 2025- 02-18	WRIT BRANCH -1	(Se at No- 3)
20 0	14538/2 025	20.02.20 25	WP (C) - 4757/20 25	K PARIDA	C.O.	COURT NO. 25	Order Dtd. 2025- 02-19	WRIT BRANCH -7	(Se at No- 48)
20 1	14539/2 025	20.02.20 25	WP (C) - 4346/20 25	J LENKA	C.O.	COURT NO. 25	Order Dtd. 2025- 02-19	WRIT BRANCH -6	(Se at No- 26)
20 2	14541/2 025	20.02.20 25	BLAPL- 1180/20 25	K BEHERA	C.O.	COURT NO. 25	Order Dtd. 2025- 02-19	BAIL-1	(Se at No- 1)
20 3	14543/2 025	20.02.20 25	BLAPL- 9177/20 24	M MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025- 02-18		(Se at No- 1)
20 4	14544/2 025	20.02.20 25	WP (C) - 25541/2 021	S CH SUNDARA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025- 03-24	WRIT BRANCH (DIVIS	(Se at No-

								ION BENCH- 1)	106)
20 5	14545/2 025	20.02.20 25	BLAPL- 1189/20 25	AK SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2025- 02-19		(Se at No- 106)
20 6	14546/2 025	20.02.20 25	CRLA- 134/202 5	SANJIB KUMAR BHANJADEO	C.O.	COURT NO. 3	Order Dtd. 2025- 02-19		(Se at No- 106)
20 7	14548/2 025	20.02.20 25	CRLA- 1071/20 24	A. K. SRICHANDA N	C.O.	COURT NO. 3	Order Dtd. 2025- 02-19		(Se at No- 106)
20 8	14549/2 025	20.02.20 25	WP (C) - 3119/20 25	TUKUNA KUMAR MISHRA	C.O.	COURT NO. 3	Order Dtd. 2025- 02-19	WRIT BRANCH -4	(Se at No- 27)
20 9	14550/2 025	20.02.20 25	WP (C) - 30635/2 024	PRASANTA KUMAR MOHANTY	C.O.	COURT NO. 3	Order Dtd. 2025- 02-19	WRIT BRANCH (DIVIS ION BENCH- 3)	(Se at No- 120)
21 0	14551/2 025	20.02.20 25	CRLA- 57/2025	A. K. MOHANTY	C.O.	COURT NO. 3	Order Dtd. 2025- 02-19		(Se at No- 120)
21 1	14552/2 025	20.02.20 25	WP (C) - 711/202 5	SUMANTA DAS	C.O.	COURT NO. 3	Order Dtd. 2025- 02-18		(Se at No- 120)
21 2	14553/2 025	20.02.20 25	WP (C) - 1407/20 25	BASUDEV BARIK	C.O.	COURT NO. 3	Order Dtd. 2025- 02-18	WRIT BRANCH -7	(Se at No- 10)
21 3	14554/2 025	20.02.20 25	WP (C) - 1779/20 25	BASUDEV BARIK	C.O.	COURT NO. 3	Order Dtd. 2025- 02-18		(Se at No- 10)
21 4	14555/2 025	20.02.20 25	WP (C) - 5329/20 25	P. K. DAS	C.O.	COURT NO. 3	Order Dtd. 2025- 02-20	WRIT BRANCH -6	(Se at No- 16)
21 5	14556/2 025	20.02.20 25	WP (C) - 24488/2	SANTOSH CHANDRA	C.O.	COURT NO. 3	Order Dtd. 2025- 02-18		(Se at

			024	ATABUDHI					No-16)
216	14557/2025	20.02.2025	WP (C) - 30963/2024	A. K. ROUL	C.O.	COURT NO. 23	Order Dtd. 2025-02-19		(Se at No-16)
217	14558/2025	20.02.2025	WP (C) - 4336/2025	BRAJA MOHAN SARANGI	C.O.	COURT NO. 23	Order Dtd. 2025-02-19	WRIT BRANCH -8	(Se at No-40)
218	14559/2025	20.02.2025	WP (C) - 4333/2025	BRAJA MOHAN SARANGI	C.O.	COURT NO. 23	Order Dtd. 2025-02-19		(Se at No-40)
219	14560/2025	20.02.2025	WP (C) - 4327/2025	BRAJA MOHAN SARANGI	C.O.	COURT NO. 23	Order Dtd. 2025-02-19	WRIT BRANCH -5	(Se at No-21)
220	14561/2025	20.02.2025	ABLAPL-11615/2024	SAMIR BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-23		(Se at No-21)
221	14562/2025	20.02.2025	WP (C) - 5109/2025	S. K. BEHERA	C.O.	COURT NO. 6	Order Dtd. 2025-02-19	WRIT BRANCH (DIVISION BENCH-1)	(Se at No-104)
222	14563/2025	20.02.2025	WP (C) - 4721/2025	KANTHAMAN I SAHOO	C.O.	COURT NO. 6	Order Dtd. 2025-02-18	WRIT BRANCH -7	(Se at No-18)
223	14564/2025	20.02.2025	CRLMP-1513/2024	YASHOBANT A DAS	C.O.	COURT NO. 17	Order Dtd. 2025-02-18		(Se at No-18)
224	14565/2025	20.02.2025	ABLAPL-9250/2024	A. MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-18		(Se at No-18)
225	14566/2025	20.02.2025	ABLAPL-11909/2024	P. K. DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-18		(Se at No-18)
226	14567/2025	20.02.2025	ABLAPL-14943/2024	SANJIB KUMAR BHANJADEO	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-18		(Se at No-18)
227	14568/2025	20.02.2025	BLAPL-1051/2025	SANJIB KUMAR BHANJADEO	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-19		(Se at No-18)

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228	14569/2025	20.02.2025	BLAPL-1190/2025	AMLAN SHAKTI PAUL	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-19	BAIL-2	(Se at No-7)
229	14570/2025	20.02.2025	BLAPL-1179/2025	SARBESWAR SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-19		(Se at No-7)
230	14571/2025	20.02.2025	BLAPL-1191/2025	SURYAKANTA DWIBEDI	C.O.	COURT NO. 10	Order Dtd. 2025-03-19		(Se at No-7)
231	14572/2025	20.02.2025	ABLAPL-1642/2025	T R DAS	C.O.	COURT NO. 10	Order Dtd. 2025-02-18		(Se at No-7)
232	14573/2025	20.02.2025	ABLAPL-12767/2024	DK BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-18		(Se at No-7)
233	14574/2025	20.02.2025	ABLAPL-239/2025	PK MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-18	BAIL-1	(Se at No-1)
234	14575/2025	20.02.2025	ABLAPL-10413/2024	PK LENKA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-18		(Se at No-1)
235	14576/2025	20.02.2025	ABLAPL-12146/2024	SAMARENDRA MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-18	BAIL-1	(Se at No-14)
236	14577/2025	20.02.2025	ABLAPL-12551/2024	RANJIT MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-18		(Se at No-14)
237	14579/2025	20.02.2025	ABLAPL-14540/2024	KSHITISH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-18		(Se at No-14)
238	14580/2025	20.02.2025	ABLAPL-14731/2024	GR PATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-18		(Se at No-14)
239	14581/2025	20.02.2025	ABLAPL-13861/2024	PK BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-18		(Se at No-14)
240	14582/2025	20.02.2025	ABLAPL-8940/2025	R SAHOO	C.O.	COURT NO. 2	Order Dtd. 2025-02-18	BAIL-1	(Se at

			24			OLD			No-1)
24 1	14583/2 025	20.02.20 25	ABLAPL- 312/202 5	DP DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2025- 02-18		(Se at No- 1)
24 2	14584/2 025	20.02.20 25	ABLAPL- 257/202 5	A PARIDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025- 02-18	BAIL-1	(Se at No- 5)
24 3	14585/2 025	20.02.20 25	ABLAPL- 153/202 5	A PARIDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025- 02-18		(Se at No- 5)
24 4	14587/2 025	20.02.20 25	WP (C) - 22497/2 024	ASISH KUMAR RAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025- 02-18		(Se at No- 5)
24 5	14588/2 025	20.02.20 25	WP (C) - 4491/20 25	P. K. JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025- 02-18	WRIT BRANCH (DIVIS ION BENCH- 3)	(Se at No- 120)
24 6	14589/2 025	20.02.20 25	WP (C) - 4692/20 25	P. K. JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025- 02-17		(Se at No- 120)
24 7	14590/2 025	20.02.20 25	WP (C) - 1942/20 25	J. SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2025- 02-18		(Se at No- 120)
24 8	14591/2 025	20.02.20 25	WP (C) - 4483/20 25	P. BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025- 02-14	WRIT BRANCH -1	(Se at No- 3)
24 9	14592/2 025	20.02.20 25	WP (C) - 3055/20 25	T. K. NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025- 02-18	WRIT BRANCH (DIVIS ION BENCH- 2)	(Se at No- 112)
25 0	14593/2 025	20.02.20 25	WP (C) - 4969/20 25	R. SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2025- 02-17		(Se at No- 112)
25 1	14594/2 025	20.02.20 25	BLAPL- 1104/20 25	D SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2025- 02-18	BAIL-1	(Se at No-

									1)
25 2	14595/2 025	20.02.20 25	ABLAPL- 11992/2 024	BINDU SAGAR SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2025- 02-13		(Se at No- 1)
25 3	14596/2 025	20.02.20 25	WP (C) - 4341/20 25	J. P. KAR	C.O.	COURT NO. 2 OLD	Order Dtd. 9999- 12-31	WRIT BRANCH (DIVIS ION BENCH- 3)	(Se at No- 120)
25 4	14597/2 025	20.02.20 25	BLAPL- 12360/2 024	B SAHOO	C.O.	COURT NO. 21	Order Dtd. 2025- 02-19		(Se at No- 120)
25 5	14598/2 025	20.02.20 25	BLAPL- 1098/20 25	AK MISHRA	C.O.	COURT NO. 21	Order Dtd. 2025- 02-19	BAIL-2	(Se at No- 11)
25 6	14599/2 025	20.02.20 25	BLAPL- 1187/20 25	J PRADHAN	C.O.	COURT NO. 21	Order Dtd. 2025- 02-19		(Se at No- 11)
25 7	14600/2 025	20.02.20 25	TRP (C) - 42/2025	P K MOHANTY	C.O.	COURT NO. 14	Order Dtd. 2025- 04-09	M.J.C.	(Se at No- 6)
25 8	14601/2 025	20.02.20 25	WP (C) - 2828/20 25	P K PARIDA	C.O.	COURT NO. 2 OLD	Order Dtd. 9999- 12-31		(Se at No- 6)
25 9	14602/2 025	20.02.20 25	WP (C) - 30642/2 024	A K SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2025- 02-18		(Se at No- 6)
26 0	14603/2 025	20.02.20 25	WP (C) - 32375/2 024	ASHOK KUMAR MOHAPATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025- 02-18	WRIT BRANCH -3	(Se at No- 12)
26 1	14604/2 025	20.02.20 25	MATA- 62/2025	B SAHOO	C.O.	COURT NO. 23	Order Dtd. 2025- 05-07		(Se at No- 12)
26 2	14605/2 025	20.02.20 25	CRLA- 225/202 5	H SUNDAR	C.O.	COURT NO. 15	Order Dtd. 9999- 12-31		(Se at No- 12)
26 3	14606/2 025	20.02.20 25	CRLMC- 627/202 5	M K MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2025- 02-18		(Se at No- 12)

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26 4	14607/2 025	20.02.20 25	CRLMC- 634/202 5	ANUPAM DASH	C.O.	COURT NO. 15	Order Dtd. 2025- 02-19	CRIMIN AL MISC	(Se at No- 7)
26 5	14608/2 025	20.02.20 25	CRLMC- 697/202 5	S. BARIK	C.O.	COURT NO. 15	Order Dtd. 2025- 02-19		(Se at No- 7)
26 6	14609/2 025	20.02.20 25	CRLMC- 699/202 5	R DAS	C.O.	COURT NO. 15	Order Dtd. 2025- 02-19		(Se at No- 7)
26 7	14610/2 025	20.02.20 25	WP (C) - 5255/20 25	K MANDAL	C.O.	COURT NO. 15	Order Dtd. 2025- 02-19	WRIT BRANCH -4	(Se at No- 46)
26 8	14611/2 025	20.02.20 25	CRLMC- 715/202 5	M K SWAIN	C.O.	COURT NO. 15			(Se at No- 46)
26 9	14612/2 025	20.02.20 25	CRLMC- 724/202 5	M MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2025- 02-19		(Se at No- 46)
27 0	14613/2 025	20.02.20 25	FAO- 401/202 4	ANUPAM DASH	C.O.	COURT NO. 15	Order Dtd. 2025- 02-17	MISC. APPEAL SEC.	(Se at No- 9)
27 1	14614/2 025	20.02.20 25	WP (C) - 28223/2 024	M SAHOO	C.O.	COURT NO. 15	Order Dtd. 2025- 02-18		(Se at No- 9)
27 2	14615/2 025	20.02.20 25	WP (C) - 30149/2 024	K C PANDA	C.O.	COURT NO. 15	Order Dtd. 2024- 12-03	WRIT BRANCH -6	(Se at No- 24)
27 3	14616/2 025	20.02.20 25	WP (C) - 29294/2 024	A K SWAIN	C.O.	CHIEF JUSTIC E'S COURT	Order Dtd. 2025- 03-05		(Se at No- 24)
27 4	14617/2 025	20.02.20 25	WP (C) - 21700/2 024	P BEHERA	C.O.	CHIEF JUSTIC E'S COURT	Order Dtd. 2025- 02-19		(Se at No- 24)
27 5	14618/2 025	20.02.20 25	WP (C) - 21700/2 024	H C SAHOO	C.O.	CHIEF JUSTIC E'S COURT	Order Dtd. 2025- 02-19		(Se at No- 24)
27 6	14619/2 025	20.02.20 25	WP (C) - 23018/2	D K SAHOO	C.O.	CHIEF JUSTIC	Order Dtd. 2025- 02-19		(Se at

			024			E'S COURT			No-24)
277	14620/2025	20.02.2025	ARBP-94/2024	R K BARIK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2025-02-19	M.J.C.	(Seat No-1)
278	14621/2025	20.02.2025	WP (C) - 4034/2025	P N NAYAK	C.O.	COURT NO. 1	Order Dtd. 9999-12-31	WRIT BRANCH -4	(Seat No-17)
279	14622/2025	20.02.2025	WP (C) - 742/2025	T K NAYAK	C.O.	COURT NO. 1	Order Dtd. 2025-02-18	WRIT BRANCH -4	(Seat No-19)
280	14623/2025	20.02.2025	WP (C) - 742/2025	B K DAS	C.O.	COURT NO. 1	Order Dtd. 2025-02-18	WRIT BRANCH -4	(Seat No-19)
281	14624/2025	20.02.2025	CRLMC-539/2025	S. R. PATTNAIK	C.O.	COURT NO. 1	Order Dtd. 2025-02-19		(Seat No-19)
282	14625/2025	20.02.2025	CRLMC-709/2025	DILLIP SAMAL	C.O.	COURT NO. 1	Order Dtd. 2025-02-19		(Seat No-19)
283	14627/2025	20.02.2025	CRLMC-607/2025	NIRANJAN ROUT	C.O.	COURT NO. 15	Order Dtd. 2025-02-18		(Seat No-19)
284	14628/2025	20.02.2025	TRP (C) - 230/2024	HRUDANANDA MOHAPATRA	C.O.	COURT NO. 15	Order Dtd. 2025-02-19		(Seat No-19)
285	14630/2025	20.02.2025	ABLAPL-1708/2025	BIBEKANANDA MAHAPATRA	C.O.	COURT NO. 15	Order Dtd. 2025-02-19	BAIL-2	(Seat No-9)
286	14631/2025	20.02.2025	ABLAPL-34/2025	D. HAZRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-19	BAIL-2	(Seat No-9)
287	14632/2025	20.02.2025	WP (C) - 4090/2025	J P KAR	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-18	WRIT BRANCH -4	(Seat No-17)
288	14633/2025	20.02.2025	WP (C) - 5282/2025	A MOHANTY	C.O.	COURT NO. 6	Order Dtd. 2025-03-05		(Seat No-17)
28	14634/2	20.02.20	WP (C) -	P K JENA	C.O.	COURT	Order Dtd. 9999-	WRIT	(Se

9	025	25	4828/2025			NO. 2 OLD	12-31	BRANCH-3	at No-13)
290	14270/2025	20.02.2025	CONTC-4792/2024	DR. JITENDRA KUMAR LENKA	GENERAL		Order Dtd. 2025-02-14		(Se at No-13)
291	14271/2025	20.02.2025	WP (C) - 8829/2012	SUBASH CH.NAYAK	GENERAL		Entire Order	WRIT BRANCH-1	(Se at No-3)
292	14272/2025	20.02.2025	CONTC-4055/2024	MANAS PATI	GENERAL		Order Dtd. 2025-02-18		(Se at No-3)
293	14273/2025	20.02.2025	CMP-926/2024	BASANTA KUMAR BEHURIA	GENERAL		Final Order		(Se at No-3)
294	14274/2025	20.02.2025	WP (C) - 639/2025	PRASANTA KUMAR PATRI	GENERAL		Order Dtd. 2025-02-14	WRIT BRANCH-2	(Se at No-45)
295	14275/2025	20.02.2025	WP (C) - 40554/2023	PRASANTA KUMAR PATRI	GENERAL		Order Dtd. 2025-02-19	WRIT BRANCH-8	(Se at No-40)
296	14276/2025	20.02.2025	WP (C) - 14470/2024	MANAS PATI	GENERAL		Order Dtd. 2025-02-19	WRIT BRANCH-7	(Se at No-5)
297	14277/2025	20.02.2025	WP (C) - 5272/2025	MANAS PATI	GENERAL		Order Dtd. 2025-02-19	WRIT BRANCH (DIVISION BENCH-1)	(Se at No-104)
298	14278/2025	20.02.2025	WP (C) - 5269/2025	MANAS PATI	GENERAL		Order Dtd. 2025-02-19	WRIT BRANCH (DIVISION BENCH-1)	(Se at No-103)
299	14279/2025	20.02.2025	ABLAPL-488/2025	RAJESH KUMAR MAHAPATRA	GENERAL		Order Dtd. 2025-02-19		(Se at No-103)
300	14280/2025	20.02.2025	ABLAPL-552/2025	RAJU KUMAR SATPATHY	GENERAL		Order Dtd. 2025-02-19		(Se at No-103)

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301	14281/2025	20.02.2025	CONTC-3501/2024	ASISH KUMAR RAY	GENERAL		Order Dtd. 2025-02-19	CONTEMP	(Seat No-2)
302	14282/2025	20.02.2025	CRLMP-218/2025	MOHAMMED MUSTAQ ANSARI	GENERAL		Order Dtd. 2025-02-18		(Seat No-2)
303	14284/2025	20.02.2025	ABLAPL-1723/2025	GOPAL PRASAD LAL	GENERAL		Order Dtd. 2025-02-19	BAIL-1	(Seat No-13)
304	14293/2025	20.02.2025	WA-3094/2024	SAHASRANSU SOURAV	GENERAL		Order Dtd. 2025-02-17		(Seat No-13)
305	14295/2025	20.02.2025	WP (C) - 3256/2025	SAHASRANSU SOURAV	GENERAL		Order Dtd. 2025-02-05	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-110)
306	14308/2025	20.02.2025	ABLAPL-1613/2025	KHUSBU PANIGRAHI	GENERAL		Order Dtd. 2025-02-18		(Seat No-110)
307	14357/2025	20.02.2025	WPCRL-127/2023	PRASANTA KUMAR PATRI	GENERAL		Entire Document	WRIT BRANCH (DIVISION BENCH-3)	(Seat No-123)
308	14363/2025	20.02.2025	WP (C) - 4508/2025	SANJAYA KUMAR DAS	GENERAL		Order Dtd. 2025-02-19	WRIT BRANCH -7	(Seat No-48)
309	14453/2025	20.02.2025	BLAPL-12847/2024	ASUTOSH TRIPATHY	GENERAL		Order Dtd. 2025-02-18		(Seat No-48)
310	14470/2025	20.02.2025	WP (C) - 37727/2023	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2023-11-24	WRIT BRANCH -1	(Seat No-49)
311	14471/2025	20.02.2025	WP (C) - 13805/2024	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-06-18	WRIT BRANCH -8	(Seat No-29)
31	14472/2025	20.02.2025	WP (C) -	MANOJ	GENERAL		Order Dtd. 2024-	WRIT	(Seat No-29)

2	025	25	9352/2024	KUMAR RANA	RAL		04-23	BRANCH-5	at No-22)
313	14474/2025	20.02.2025	WP (C) - 23256/2023	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-07-19	WRIT BRANCH-1	(Se at No-49)
314	14475/2025	20.02.2025	WP (C) - 2002/2002	TAPAN KUMAR AGASTI	GENERAL		Petition With Annexures		(Se at No-49)
315	14476/2025	20.02.2025	WP (C) - 40661/2021	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-08-28	WRIT BRANCH-8	(Se at No-42)
316	14477/2025	20.02.2025	WP (C) - 40660/2021	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-08-28	WRIT BRANCH-8	(Se at No-42)
317	14478/2025	20.02.2025	TRPCRL-113/2024	RABINDRA NATH BARIK	GENERAL		Order Dtd. 2025-02-19		(Se at No-42)
318	14479/2025	20.02.2025	WP (C) - 17665/2008	MURALIDHAR BISWAL	GENERAL		Entire Brief		(Se at No-42)
319	14482/2025	20.02.2025	BLAPL-1214/2025	UMA SHANKAR PATEL	GENERAL		Order Dtd. 2025-02-20		(Se at No-42)
320	14483/2025	20.02.2025	CRLMC-726/2025	DEBIDUTTA MOHAPATRA	GENERAL		Order Dtd. 2025-02-20		(Se at No-42)
321	14484/2025	20.02.2025	WP (C) - 25009/2019	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-03-06	WRIT BRANCH-8	(Se at No-39)
322	14485/2025	20.02.2025	WP (C) - 4885/2025	RASMITA ROUTRAY	GENERAL		Order Dtd. 2025-02-18	WRIT BRANCH (DIVISION BENCH-3)	(Se at No-123)
323	14540/2025	20.02.2025	WP (C) - 19859/2024	SAHASRANSU SOURAV	GENERAL		Order Dtd. 2024-10-04		(Se at No-123)
32	14542/2	20.02.20	WP (C) -	SAHASRANS	GENE		Order Dtd. 2024-		(Se

4	025	25	19005/2024	U SOURAV	RAL		10-04		at No-123)
325	14547/2025	20.02.2025	WP (C) - 20657/2024	SAHASRANSU SOURAV	GENERAL		Order Dtd. 2024-10-04		(Se at No-123)
326	14578/2025	20.02.2025	WP (C) - 8022/2024	MOHIT AGARWAL	GENERAL		Petition With Annexures	WRIT BRANCH -7	(Se at No-18)
327	14586/2025	20.02.2025	ABLAPL-1813/2025	ARUN KUMAR BEHERA	GENERAL		Order Dtd. 2025-02-20	BAIL-2	(Se at No-11)
328	14263/2025	20.02.2025	WP (C) - 15623/2006	HIMANSHU KUMR BHOL	GENERAL		PetitionAnnexure ,Entire Order,		(Se at No-11)
329	14264/2025	20.02.2025	WP (C) - 3895/2025	SIBA PRASAD SAHOO	GENERAL		Order Dtd. 2025-02-12	WRIT BRANCH -4	(Se at No-17)
330	14266/2025	20.02.2025	WP (C) - 29119/2024	LOKANATH SAHOO	GENERAL		Order Dtd. 2025-02-18		(Se at No-17)
331	14267/2025	20.02.2025	WP (C) - 29120/2024	LOKANATH SAHOO	GENERAL		Order Dtd. 2025-02-18		(Se at No-17)
332	14268/2025	20.02.2025	WP (C) - 29114/2024	LOKANATH SAHOO	GENERAL		Order Dtd. 2025-02-18		(Se at No-17)
333	14269/2025	20.02.2025	WP (C) - 29115/2024	LOKANATH SAHOO	GENERAL		Order Dtd. 2025-02-18		(Se at No-17)
334	14329/2025	20.02.2025	WPC (OAC) - 2072/2004	P K MISHRA	GENERAL			OA Branch	(Se at No-1)
335	14330/2025	20.02.2025	WP (C) - 33284/2022	P K MOHANTY	GENERAL			WRIT BRANCH -6	(Se at No-35)
336	14331/2025	20.02.2025	WP (C) - 20771/2	M K MOHANTY	GENERAL			WRIT BRANCH	(Se at

			022					(DIVISION BENCH-3)	No-121)
337	14332/2025	20.02.2025	CONTC-1671/2017	D K MOHANTY	GENERAL			CONTEMP	(Seat No-3)
338	14333/2025	20.02.2025	OJC-2057/1992	S K BEHERA	GENERAL				(Seat No-3)
339	14334/2025	20.02.2025	TRP (C) - 465/2022	M K PANI	GENERAL			M.J.C.	(Seat No-6)
340	14335/2025	20.02.2025	OJC-3930/1995	S SAHOO	GENERAL				(Seat No-6)
341	14336/2025	20.02.2025	OJC-8438/1996	P K BARIK	GENERAL				(Seat No-6)
342	14337/2025	20.02.2025	WP (C) - 5350/2022	C R SAHU	GENERAL			WRIT BRANCH-3	(Seat No-13)
343	14338/2025	20.02.2025	WP (C) - 21412/2017	L K NAYAK	GENERAL			WRIT BRANCH-1	(Seat No-4)
344	14339/2025	20.02.2025	WP (C) - 3055/2025	J SAHOO	GENERAL			WRIT BRANCH (DIVISION BENCH-2)	(Seat No-112)
345	14340/2025	20.02.2025	RSA-99/2010	P K JENA	GENERAL				(Seat No-112)
346	14341/2025	20.02.2025	WP (C) - 19620/2020	M K NAYAK	GENERAL			WRIT BRANCH-2	(Seat No-9)
347	14342/2025	20.02.2025	ABLAPL-1424/2025	P K JENA	GENERAL				(Seat No-9)

348	14343/2025	20.02.2025	ABLAPL-7492/2024	P K BARIK	GENERAL				(Se at No-9)
349	14344/2025	20.02.2025	WP (C) - 19246/2015	B C PATRA	GENERAL				(Se at No-9)
350	14345/2025	20.02.2025	WP (C) - 30517/2024	S DASH	GENERAL			WRIT BRANCH -5	(Se at No-23)
351	14346/2025	20.02.2025	WP (C) - 9078/2024	T SWAIN	GENERAL			WRIT BRANCH -2	(Se at No-45)
352	14347/2025	20.02.2025	WP (C) - 30756/2024	T SWAIN	GENERAL			WRIT BRANCH -7	(Se at No-44)
353	14348/2025	20.02.2025	ABLAPL-581/2025	K PANDA	GENERAL			BAIL-1	(Se at No-4)
354	14349/2025	20.02.2025	MATA-106/2014	B DALAI	GENERAL				(Se at No-4)
355	14350/2025	20.02.2025	WP (C) - 1377/2016	N SAHOO	GENERAL			WRIT BRANCH -8	(Se at No-40)
356	14351/2025	20.02.2025	WP (C) - 3115/2025	D LALA	GENERAL			WRIT BRANCH -3	(Se at No-12)
357	14352/2025	20.02.2025	WP (C) - 4953/2025	J BEHERA	GENERAL			WRIT BRANCH -4	(Se at No-37)
358	14353/2025	20.02.2025	WP (C) - 11178/2004	H K PANDA	GENERAL				(Se at No-37)
359	14354/2025	20.02.2025	ABLAPL-1700/2025	J P KAR	GENERAL			BAIL-1	(Se at No-5)
360	14355/2025	20.02.2025	ABLAPL-1677/2025	J P KAR	GENERAL				(Se at No-)

									5)
361	14356/2025	20.02.2025	OJC-1879/1994	A P DAS	GENERAL				(Seat No-5)
362	14358/2025	20.02.2025	WP (C) - 28692/2024	J MEHER	GENERAL				(Seat No-5)
363	14359/2025	20.02.2025	WP (C) - 32402/2022	G SUNDARA	GENERAL			WRIT BRANCH-4	(Seat No-17)
364	14360/2025	20.02.2025	WP (C) - 9063/2007	R SAHOO	GENERAL				(Seat No-17)
365	14361/2025	20.02.2025	TRP (C) - 22/2025	D K MALLICK	GENERAL				(Seat No-17)
366	14362/2025	20.02.2025	OJC-2093/1992	S BEHERA	GENERAL				(Seat No-17)
367	14480/2025	20.02.2025	CRLREV-389/2022	MANAS RANJAN SAHOO	GENERAL		Order Dtd. 2025-02-07	CRIMINAL REVISION	(Seat No-3)
368	14481/2025	20.02.2025	CRLREV-346/2022	MANAS RANJAN SAHOO	GENERAL		Order Dtd. 2025-02-07	CRIMINAL REVISION	(Seat No-3)
369	14495/2025	20.02.2025	CONTC-4920/2024	MR SAHOO	GENERAL		Order Dtd. 2025-02-06		(Seat No-3)
370	14515/2025	20.02.2025	BLAPL-7236/2024	P.K DASH	GENERAL		Order Dtd. 2024-08-23	BAIL-1	(Seat No-5)
371	14626/2025	20.02.2025	WP (C) - 1592/2018	A M DAS	GENERAL				(Seat No-5)
372	14629/2025	20.02.2025	ABLAPL-1525/2025	SAROJ KUMAR MISHRA	GENERAL		Order Dtd. 2025-02-12		(Seat No-5)

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